

[*Translation*]**Unemployment Problem**

1676. SHRI GULAB CHAND
KATARIA:
SHRI MADHAVRAO
SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have worked out a programme for solving the problem of unemployment squarely; and

(b) if so, the estimated layout thereof and the rate of growth of employment per annum contemplated thereunder?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Expansion of productive employment opportunities is proposed to be the central focus of the Eighth Five Year Plan, with a view to achieving the goal of employment for all by 2000 A.D.

(b) Plan strategy and programmes are envisaged to be reoriented to achieve an average growth of employment of 3 per cent per annum during the 1990s.

[*English*]**Snow storm at Zojila Pass**

1677. SHRI PIYARE LAL HANDOO:
Will the PRIME MINISTER be pleased to state:

(a) the number of stranded passengers killed as a result of snow storm at Zojila Pass in the year 1985-86; and

(b) the compensation, if any, paid to the legal heirs of the deceased by the Union Government and/or by the State Government of Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The details of people killed are as under:-

(i)	Personnel of General Reserve Engineer Force (GREF)	-	3
(ii)	Casually Paid Labourers (CPLs) of B.R.O.	-	26
(iii)	Personnel of Army		24
(iv)	Civilian personnel	-	10
Total		=	63

(b) A statement is given below.

(i) *Gref Personnel*

STATEMENT

Details of compensation paid in respect of the personnel killed at Zojila Pass in 1985-86 are as under:-

I. *Personnel employed by BRO*

A sum of Rs. 1,44,052 has been paid as compensation under the Workmen's Compensation Act (WCA) in respect of two entitled personnel. The family of the 3rd GREF personnel, not being a workman, is not entitled to such compensation.